

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

New Delhi this 23rd of November, 1993.

OA No. 946 of 1992.

(16)

Hon'ble Mr. S.R. Adige Member (A)

Shri Prit Pal,  
resident of Kethi No, 435,  
Sector 16,  
Faridabad.

...Applicant.

Versus

1. The Secretary,  
Ministry of Defence,  
Government of India,  
South Block,  
New Delhi.
2. The Principal,  
Chail Military School,  
Chail ( Shimla Hills ),  
H.P. 173217.
3. Director General,  
Army Education,  
Army Headquarters,  
DHQ, P.O. New Delhi-11.
4. The Controller of Defence Accounts,  
Western Command,  
Sector-9,  
Chandigarh.
5. Capt. R.S. Chander,  
Administrative Officer,  
Chail Military School,  
Chail ( Shimla Hills )  
H.P. 173217.
6. Shri Mathew P.,  
Accountant,  
Chail Military School,  
Chail ( Shimla Hills ),  
H.P. 173217.

...Respondents.

JUDGEMENT (ORAL)

This is the third consecutive date on which none

(17)

have appeared for the parties. As the applicant has failed to appear today, this application is dismissed for non-prosecution.

*At folg.*  
( S.R.ADIGE )  
MEMBER (A)

Later: Mrs. Rajkumari Chopra, learned counsel for the respondents appeared.

( S.R.ADIGE )  
MEMBER (A)

(Atg.)